

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 168/2003

(2)

Friday, this the 24th day of January, 2003

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Mr. Govindan S. Tampi, Member (A)

Shri S.K.Lahiri  
aged 53 resident of MPT-413,  
P&T Coloney, Sarojini Nagar,  
New Delhi-23  
Presently employed as Postal Assistant  
(SBCO) Sarojini Nagar, HPO New Delhi

(By Advocate: Shri P.K.Dey) ..Applicant

Versus

Union of India through

1. The Director General  
Dept. of Post  
Dak Bhawan, Patel Chowk  
Parliament Street, New Delhi
2. The Chief Postmaster General  
Delhi Circle, New Delhi

..Respondents

O R D E R (ORAL)

Hon'ble Mrs. Lakshmi Swaminathan:

There appears to be a number of mistakes in the  
OA. OA is accordingly dismissed with liberty to proceed  
in accordance law.

(Govindan S. Tampi)  
Member (A)

/sunil/

*Lakshmi Swaminathan*  
(Mrs. Lakshmi Swaminathan)  
Vice Chairman (J)